## GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

# LOK SABHA UNSTARRED QUESTION NO.1222 TO BE ANSWERED ON 28.06.2019

## Trafficking and Killing of Snakes and Wild Animals

#### 1222. SHRI SUSHIL KUMAR SINGH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the cases of trafficking and killing of snakes and other wild animals have come to the notice of the Government and if so, the details thereof:
- (b) whether his Ministry is aware of a rescue of a rare two headed snake from a house at Majra Paltanpurwa in Shawasti district (Bhinga Kotwali) of Uttar Pradesh by the forest department including details of the accused;
- (c) if so, whether such snakes cost crores in the international market and if so, the details thereof;
- (d) whether provision of penalty and punishment for such trafficking is not commensurate to the nature of crime:
- (e) if so, whether the Government has collected State-wise and Union territory-wise details of such cases of smuggling along with persons accused and acquitted in this regard during the last three years; and
- (f) if so, the details thereof?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO)

(a) As per the information received from the State authorities, the number of cases of trafficking and killing of snakes and other wild animals during the last three years and current year are as under:

Years	Number of	Number of		
	Trafficking and	Other Wild		
	Killing Snake Cases	Animal cases		
2016	30	535		
2017	35	307		
2018	22	185		
2019	3	61		

(b) One common Boa snake was rescued by Forest Department of Uttar Pradesh from the house of Noor Mohammad S/o Saboor resident of Mauja Paltanpurwa Kotwali-Bhinga and Sohrab S/o Noor Mohammad resident of Mauja Paltanpurwa Kotwali-Bhinga in a routine raid and search operation on 5.6.2019 in Shrawasti District. The rescued Boa snake was released in the natural habitat of Bhinga

Reserve Forest. A Forest offence Range Case No.9/2019-20 was registered against the accused under the Wild Life (Protection) Act 1972. The case was compounded after realizing compensation of Rs.110000/- (Rs. one lakh Ten Thousand) from the accused.

- (c) The trading of wild animals is prohibited under the Wild Life (Protection) Act 1972 so the assessment of cost of Boa snake or other wild animals is not possible.
- (d), (e) and The provisions of penalty and punishment provided in Wildlife (Protection) Act (f) 1972 are stringent and commensurate to the nature of crime.

As per the information received from the State Forest Department, the Year-wise & State-wise details of cases of Snakes smuggling along with person accused in the last three years & current years placed at Annexure. However data regarding persons acquitted is not collated in the Ministy.

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ANNEXURE REFERRED TO IN REPLY TO PARTS (d),(e)AND (f) OF THE LOK SABHA UNSTARRED QUESTION NO. 1222 REGARDING 'TRAFFICKING AND KILLING OF SNAKES AND WILD ANIMALS' BY SHRI SUSHIL KUMAR SINGH DUE FOR REPLY ON 28.6.2019.

WILDLIFE CRIME CASES OF SNAKES REPORTED AND NUMBER OF PERSONS ARRESTED AS REPORTED BY STATE AGENCIES									
									S. No.
		2	016	2017		2	018	2019	
		Crime	Persons	Crime Persons		Crime Persons		Crime Persons	
		cases	arrested	cases	arrested	cases	arrested	cases	arrested
1.	A& N Islands	NA	NA	NA	NA	NA	NA	NA	NA
2.	Andhra Pradesh	NA	NA	1	1	NA	NA	NA	NA
3.	Arunachal Pradesh	NA	NA	NA	NA	NA	NA	NA	NA
4.	Assam	NA	NA	NA	NA	1	1	NA	NA
5.	Bihar	NA	NA	7	8	1	1	NA	NA
6.	Chandigarh	2	3	2	3	NA	NA	NA	NA
7.	Chattisgarh	NA	NA	NA	NA	NA	NA	NA	NA
8.	Dadra & Nagar Haveli	NA	NA	NA	NA	NA	NA	NA	NA
9.	Daman & Diu	NA	NA	NA	NA	NA	NA	NA	NA
10.	Delhi	NA	NA	NA	NA	1	1	NA	NA
11.	Goa	NA		NA		NA		NA	
12.	Gujarati	2	NA	1	NA	NA	NA	NA	NA
13.	Haryana	NA	NA	1	1	NA	1	NA	NA
14.	Himachal Pradesh	NA	NA	1	2	NA	NA	NA	NA
15	Jammu & Kashmir	NA	NA	NA	NA	NA	NA	NA	NA
16.	Jharkhand	NA	NA	NA	NA	NA	NA	NA	NA
17.	Karnataka	1	3	1	2	1	5	NA	NA
18.	Kerala	NA	NA	5	5	NA	NA	NA	NA
19.	Lakshadweep	NA	NA	NA	NA	NA	NA	NA	NA
20.	Madhya Pradesh	2	6	1	5	NA	NA	NA	NA
21.	Maharashtra	4	10	5	6	4	13	NA	NA
22.	Manipur	NA	NA	NA	NA	NA	NA	NA	NA
23.	Meghalaya	NA	NA	1	NA	NA	NA	NA	NA
24.	Mizoram	NA	NA	NA	NA	NA	NA	NA	NA
25.	Nagaland	NA	NA	NA	NA	NA	NA	NA	NA
26.	Odisha	NA	NA	NA	NA	NA	NA	NA	NA
27.	Puducherry	NA	NA	NA	NA	NA	NA	NA	NA
28.	Punjab	NA	NA	1	1	5	5	NA	NA
29.	Rajasthan	NA	NA	NA	NA	1	1	NA	NA
30.	SIkkim	NA	NA	NA	NA	NA	NA	NA	NA

31.	Tamil Nadu	2	6	NA	NA	NA	NA	1	1
32.	Telangana	NA	NA	1	NA	NA	NA	NA	NA
33.	Tripura	1	NA						
34.	Uttar Pradesh	8	9	3	6	5	9	2	10
35.	Uttarakhand	NA	NA	1	1	2	3	NA	NA
36.	West Bengal	8	15	4	10	NA	NA	NA	NA